

collection of market intelligence in the country. The domestic market is being fully explored and internal sales are on the increase as is evident from the turnover of the Coir Board's showrooms and sales depots in various parts of the country which had risen to Rs. 181 lakhs in 1982-83 as against Rs. 145 lakhs in 1981-82 and Rs. 116 lakhs in 1980-81.

**Outlay for rural development during seventh five year plan period**

1812. SHRI B.V. DESAI : Will the Minister of PLANNING be pleased to state :

(a) whether it is fact that Rs. 5000 crores outlay has been agreed upon by the Planning Commission for the rural development during the Seventh Plan period;

(b) if so, whether there is a possibility of raising it to Rs 10,000 crores in case the programme is enhanced;

(c) if so, whether Integrated Rural Development Programme is at present providing assistance to 600 families per block per year:

(d) if so, whether the target during the Sixth Plan period has been achieved in implementing the IRDP; and

(e) whether the Planning Commission are still considering the quantum of resources that can be made available for these programme for the Seventh Plan period ?

THE MINISTER OF PLANNING (SHRI S.B. CHAVAN) : (a) and (b) The outlays for the Seventh Five Year Plan have not yet been determined.

(c) Yes, Sir.

(d) Out of 9 million targetted, 8.90 families have been assisted during the period 1980-83. Thus the target for the first three years has been almost fully achieved.

(e) Yes, Sir.

**Self-Employment Plan**

1813. SHRI MADHAVRAO SCINDIA :

SHRI MOOL CHAND DAGA :

SHRIMATI GEETA  
MUKHERJEE :

SHRI K.A. RAJAN :

Will the Minister of INDUSTRY be pleased to state :

(a) whether Government have kept with it the supervision and monitoring of the implementation of the programme for providing employment to unemployed youth as announced by the Prime Minister on 15, August, 1983;

(b) if so, in what manner and through which organisation such supervision and monitoring is being done; and

(c) the progress so made, State-wise/ Union Territory-wise under the programme to provide employment to unemployed ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI PATTABHI RAMA RAO) : (a) and (b) At the national level, Development Commissioner, Small Scale Industries, Ministry of Industry has been entrusted the work of supervision and monitoring of the scheme. The State/UT Governments are to supervise and monitor at their level. As far as banks are concerned, Department of Banking in consultation with the RBI are doing the supervision and monitoring of the scheme. Progress reports are being received regularly from the DICs/State Governments and review meetings are being held at State and regional levels.

(c) The progress of the scheme State-wise/UT-wise upto 31st January, 1984 is enclosed.

## Statement

Progress as on 31st January, 1984 regarding the New Scheme for Self-employment as per reports received from State Govts./individual DICs upto 21/2/84.

Sl. No.	Name of the State/UT	Total No. of DICs	No. of DICs reporting the State/UT received	Targets fixed for appl.	No. of applications scrutinised and recommended to Banks	No. of appl. recommended (Rs. in lakhs) (Col. 7 over Col. 6)	Amount (Rs. in lakhs) (Col. 7 over Col. 6)	No. of applications sanctioned by Banks	% of appl. sanctioned (Rs. in lakhs) (Col. 10 over Col. 7)	Amount (Rs. in lakhs) (Col. 11 over Col. 7)
1	Andhra Pradesh	22	22	20000	98267	14630	2967.00	4279	29.25	847.00
2	Assam	10	6	6700	13720	4435	NA	1007	22.70	194.21
3	Bihar	33	33	29000	104941	11704	2135.33	562	4.80	107.50
4	Gujarat	17	15	11200	11957	2302	321.14	485	21.07	122.83
5	Haryana	12	12	5300	11330	2937	502.68	475	16.17	58.86
6	Himachal Pradesh	12	12	2000	8546	3505	626.48	111	3.17	21.17
7	Jammu and Kashmir	14	14	1800	1458	70	1.75	—	—	—
8	Karnataka	19	19	12100	67210	13421	1198.00	2553	19.02	360.00
9	Kerala	12	12	15100	56457	8970	1384.73	1390	15.50	237.17

1	2	3	4	5	6	7	8	9	10	11	12
10.	Madhya Pradesh	45	45	17500	52797	20969	39.72	3590.20	1309	6.24	224.17
11.	Maharashtra	29	29	20800	16418	10918	66.50	1818.76	901	8.25	113.11
12.	Manipur	6	6	1000	793	258	32.53	—	—	—	—
13.	Meghalaya	5	2	400	331	18	5.44	4.59	—	—	—
15.	Nagaland	7	4	250	21	13	61.90	2.51	—	—	—
16.	Orissa	13	13	8600	24600	3923	15.95	725.47	300	7.62	59.06
16.	Punjab	12	12	6700	23398	8082	34.54	4573.61	1887	23.35	301.75
17.	Rajasthan	26	26	100000	74821	14056	18.79	1979.14	1845	13.13	295.20
18.	Sikkim	1	1	100	—	—	—	—	—	—	—
19.	Tamil Nadu	14	14	17500	105485	10988	10.42	1647.22	2079	18.92	318.98
20.	Tripura	3	2	900	1182	117	9.90	48.70	—	—	—
21.	Uttar Pradesh	56	42	36000	105233	22778	21.65	4067.35	1977	8.68	290.94
22.	West Bengal	15	15	25500	107852	9207	8.54	1912.00	181	1.97	32.00
23.	A and N Islands	1	1	100	97	45	46.39	8.94	—	—	—
24.	Arunachal Pradesh	5	1	200	9	—	—	—	—	—	—
25.	Chandigarh	1	1	500	272	75	275.7	12.82	8	10.67	1.25
26.	D and N Haveil	1	1	100	52	46	88.46	10.02	10	21.74	2.45
27.	Goa, Daman and Diu	1	—	—	—	—	—	—	—	—	—
28.	Mizoram	2	—	200	—	—	—	—	—	—	—
29.	Pondicherry	1	1	450	2000	180	9.00	N.A.	75	41.67	—
		395	361	2,50000	889247	163647	18.40	26538.55	21434	13.10	3656.85